

ITEM NO.44

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3889/2025

GURUMEL SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

FOR ADMISSION and I.R.

IA No. 147376/2025 - EXEMPTION FROM FILING O.T.

Date : 09-01-2026 This matter was called on for hearing today.

For Appellant(s) :

Mr. A Sirajudeen, Sr. Adv.
Ms. Manjeet Chawla, AOR
Ms. Shaik Soni Ahamed, Adv.
Ms. Jyoti, Adv.
Mr. Amitava Poddar, Adv.

For Respondent(s) :

Mr. Ankit Goel, AOR
Ms. Shweta Yadav, Adv.
Mr. Manish Kumar, Adv.
Mr Mayank Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance has been filed in respect of the sole respondent. Vakalatnama be filed as per rules.

Scanned soft copies of High Court as well as Trial Court records have been received. Let the soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dt 10.01.2025.

Contd...

Registry to process the matter for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ